

17

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1779/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

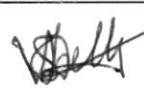
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

Ravi Jain
V/s
PB Lounge LLP

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

17)	VIKRAM D SHETTY	ADVOCATE FOR OPERATIONAL CREDITOR	
-----	-----------------	--------------------------------------------	-------------------------------------------------------------------------------------

Priganka
Gaurasia

Advocate
for Corporate
Debtor



ORDER

CP No.1779/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that settlement is in progress, at his request,
list this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)